Regarding recent incident of alleged judicial corruption

SHRI HIBI EDEN (ERNAKULAM): Madam, I would like to draw the attention of the

House to a matter of grave concern. Judiciary is the most important pillar of our

democracy. A common person?s last resort for justice is our judicial system. It is

very important that the judiciary is free from corruption. It is said that Caesar?s

wife must be above suspicion.

The entire country is shocked by the alleged discovery of large sums of

unaccounted cash at the residence of a sitting Delhi High Court judge, which has

been widely reported in the media. Now, the Supreme Court has constituted an in-

house probe to look into the incident. This incident is extremely disheartening and

clearly tarnishes the faith of the common people of our country in the judicial

system.

Accordingly, it is imperative that the House discuss the issue in detail and find a

robust and cogent solution to ensure greater judicial accountability and

transparency in our country and to ensure that such incidents do not happen in the

future.

माननीय सभापति: एडवोकेट प्रिया सरोज जी।

माननीय सदस्य, आप अपना-अपना नाम लिखकर भेज दीजिए ।

? (व्यवधान)

माननीय सभापति: एडवोकेट प्रिया सरोज जी।